

The above data indicates that except for a slight decline in the deposits of Corporation Bank, the deposits of other five nationalised banks generally show an increasing trend.

(c) As indicated in the preamble to the Banking Companies (Acquisition and Transfer of Undertakings) Ordinance, 1980, these banks were nationalised by Government in order further to control the heights of economy, to meet progressively and serve better, the needs of the development of the economy and to promote the welfare of the people in conformity with the policy of the State towards securing the principles laid down in clauses (b) and (c) of article 39 of the Constitution.

#### Shortage of one rupee notes

3984. SHRI PIUS TIRKEY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that there is a shortage of one rupee notes (not coins) in the country;

(b) if so, whether Government is going to introduce a new series of one rupee notes; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) to (c). The printing of new One-Rupee Notes has been reduced keeping in view the availability of One-Rupee coins and increase in the printing of Two-Rupees Notes. Public is expected to use more of One Rupee coins and Two-Rupee Notes in their daily transactions since the availability of One-Rupee Notes is less than before.

#### Export of Diamonds and precious stones

3985. SHRI JYOTIRMOY BOSU: Will the Minister of FINANCE be pleased to state:

(a) what is the average annual value of export of Diamonds and

precious stones (give separate figures) year-wise, during the last three years;

(b) whether Government are aware of the fact that widespread invoice manipulations are taking place unabated; and

(c) if so, how many cases have been detected during the last five years and what are the details of such detections?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Value of export of diamonds, precious stones and semi-precious stones during the last three years was as indicated below:

Year	Diamonds	Precious Semi-precious stones
(Value in 'crores of rupees)		
1977-78 . . .	516.68	25.29
1978-79 . . .	692.94	24.06
1979-80 . . .	540.46	25.28
(Provisional)		

(b) and (c). Government do not have any reports about widespread invoice manipulations in the export of diamonds and precious stones. Certain incentives in the form of replenishment licences etc. are available to exporters of these goods. These incentives would, incidentally, act as a deterrent to any under-invoicing of exports. During the years from 1975 to 1979, only one case of under-invoicing of cut and polished emeralds came to notice and the extent of under-valuation was Rs. 29,502. Penal action was taken against the exporters.